

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 5589
ANSWERED ON 06/04/2022

COAL WASHERIES

5589. SHRIMATI MANJULATA MANDAL:

SHRI SELVAM G.:

SHRI SUNIL DATTATRAY TATKARE:

DR. AMOL RAMSING KOLHE:

SHRI KULDEEP RAI SHARMA:

SHRI GAJANAN KIRTIKAR:

SHRI C.N. ANNADURAI:

SHRI GAUTHAM SIGAMANI PON:

DR. DNV SENTHILKUMAR. S.:

DR. SUBHASH RAMRAO BHAMRE:

SHRIMATI SUPRIYA SULE:

Will the Minister of COAL be pleased to state:

- (a) the criteria laid down by the Government for setting up Coal Washeries in the country;
- (b) the details of established and functional Coal Washeries at present, State and Coal India Limited/ subsidiary/company-wise along with the annual expenditure incurred for running these washeries;
- (c) whether there has been inordinate delay in setting up of new Coal Washeries;
- (d) if so, the details thereof along with the reasons therefor;
- (e) the necessary steps taken by the Government to complete the said process in a time-bound manner;
- (f) whether the Coal India Limited proposes to set up some more washeries in its various subsidiaries;
- (g) If so, the details of funds allocated alongwith the time by which these washeries will be operational, subsidiary-wise; and
- (h) the extent to which the setting up of these washeries would help in improving the standard of coal in India?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

- (a): There is no restriction on setting up of coal washeries in the country, subject to clearances as applicable, and may be set up voluntarily as per the need of consumers.
- (b): The details of established and functional coal washeries, subsidiary-wise and state-wise at present, are furnished in the table below:

Sl. No.	Washery Name	Owner Name	State	Category
CIL Subsidiaries				
1.	Bhjudih	Bharat Coking Coal Limited	West Bengal	Coking
2.	Dugda II	Bharat Coking Coal Limited	Jharkhand	Coking
3.	Mohuda	Bharat Coking Coal Limited	Jharkhand	Coking
4.	Moonidih	Bharat Coking Coal Limited	Jharkhand	Coking
5.	Madhuband	Bharat Coking Coal Limited	Jharkhand	Coking
6.	Dahibari	Bharat Coking Coal Limited	Jharkhand	Coking
7.	Patherdih I	Bharat Coking Coal Limited	Jharkhand	Coking
8.	Kathara	Central Coalfields Limited	Jharkhand	Coking
9.	Sawang	Central Coalfields Limited	Jharkhand	Coking
10.	Rajrappa	Central Coalfields Limited	Jharkhand	Coking
11.	Kedla	Central Coalfields Limited	Jharkhand	Coking
12.	Piparwar	Central Coalfields Limited	Jharkhand	Non-Coking
13.	Bina	Northern Coalfields Limited	Uttar Pradesh	Non-Coking
Other Companies				
14	Chakabura	Aryan Coal Benefication Pvt. Ltd.	Chhattisgarh	Non-Coking
15	Dipka	Aryan Coal Benefication Pvt. Ltd	Chhattisgarh	Non-Coking
16	Panderpouni	Aryan Coal Benefication Pvt.Ltd	Maharashtra	Non-Coking
17	Gevra	Aryan Coal Benefication Pvt. Ltd.	Chhattisgarh	Non-Coking
18	Binjhari	Aryan Coal Benefication Pvt. Ltd	Chhattisgarh	Non-Coking
19	Himgir	Aryan Coal Benefication Pvt. Ltd	Odissa	Non-Coking
20	Ratija	Aryan Coal Benefication Pvt. Ltd	Chhattisgarh	Non-Coking
21	Talcher	Aryan Coal Benefication Pvt. Ltd	Odissa	Non-Coking
22	Ael	Adani Enterprises Ltd.	Chhattisgarh	Non-Coking
23	Talcher	Aryan Energy Pvt Ltd	Odissa	Non-Coking
24	Ib valley	Global Coal & Mining Pvt. Ltd.	Odissa	Non-Coking
25	Talcher	Global Coal & Mining Pvt. Ltd.	Odissa	Non-Coking
26	Manuguru	Global Coal & Mining Pvt. Ltd.	Telangana	Non-Coking
27	Jpl	Jindal Power Ltd	Chhattisgarh	Non-Coking
28	Wani	Kartikay Coal Washeries Pvt. Ltd.	Maharashtra	Non-Coking
29	Maruti	Maruti Clean Coal And Power Ltd.	Chhattisgarh	Non-Coking
30	West bokaro 2	TATA	Jharkhand	Coking
31	West bokaro 3	TATA	Jharkhand	Coking
32	Jamadoba	TATA	Jharkhand	Coking
33	Bhelatand	TATA	Jharkhand	Coking
34	Chasnala	Indian Iron & Steel Company (IISCO)	Jharkhand	Coking
35	Manuguru	Singareni Collieries Company Limited (SCCL)	Telangana	Non-Coking

Details of Annual Expenses for functioning washeries of CIL & SCCL from 2016.

Annual Expenses in Rs. Crores	2016-17	2017-18	2018-19	2019-20	2020-21
CIL	3532.7	3019.9	3020.9	2945.6	2351.9
SCCL	56.73	53.15	43.04	31.85	9.66

(c) to (g): There has been some delay in setting up of some of the proposed coal washeries. Details and status of upcoming washeries are as under:

Sl. No	Subsidiary	Washery	Status	Date of Completion	Capacity (MTY)	Funding In Rs Crores
Upcoming (Coking Coal) – 1st Phase						
1	BCCL	Madhuband	Inaugurated on 24.3.2022		5.0	289.45
2		Patherdih-II	Under Construction	Jun 23	2.5	334.27
3		Bhojudih New		Dec 22	2.0	341.22
4		Moonidih New	Tendered, under evaluation	Jun 25	2.5	560.00
5	CCL	New Kathara	LOI issued, NOC for Land Lease Transfer awaited	Dec 23	3.0	Under BOO Concept
6		Basantpur-Tapin		Dec 23	4.0	
Total Upcoming (Coking Coal)					19.0	
Total New (Coking Coal)					25.6	
Coking Coal Washeries envisaged in 2nd phase						
1	CCL	New Rajrappa	Under tendering process	Dec 25	3.0	Under BOO Concept
2		Topa	Under Conceptualisation	2026-27	4.0	
3		New Sawang		2027-28	1.5	
4		Dhori		2.5		
Total Coking Coal Washeries envisaged in 2 nd phase					11.0	
Upcoming Non-Coking Coal washery						
1	MCL	Ib Valley	Under Construction	Jul 22	10	392.75

The major reasons for delay in construction are as below:

- I. Time consumed in Assessing Technical Feasibility of Washing Low Grade Coking Coals (W-IV/ LVMC) to 13% ash content. The study was made by inter-ministerial team comprising of CIL, SAIL and other consumers from steel sector.
- II. Delay in identification of land for washeries and reject handling, and time taken for acquisition and possession of the sites.
- III. Delay in handing over of hindrance free land to washery operators.
- IV. Delay in getting forestry clearance.
- V. Delay in obtaining environmental clearance from MoEF and NoC for Consent to Establish from State Pollution Control Boards.

- VI. Delay in tendering /re-tendering in some cases and in finalization of tenders due to limited number of bidders participating and qualifying, resulting in issues slowing techno commercial evaluation of bid.
- VII. Non commencement of job by the contractor.
- VIII. Slow progress of work by the contractor.
- IX. Legal issues and Law and order problems during execution.

All out efforts were made and are being made to overcome the obstacles to complete the remaining washeries in time. Monitoring of the construction activities of new washeries is being done on regular basis by Ministry of Coal. CIL and its subsidiaries have put in place -

- I. Systems to monitor major milestones and their intermediate timelines.
- II. Methods to streamline areas where delays may happen.
- III. A system to flag delays and take corrective action.
- IV. Inter-departmental liaising and follow up actions for obtaining expeditious statutory clearances like Forestry & Environment.
- V. Time-bound monitoring and regular follow-ups with state government authorities at different levels to resolve issues on land acquisition and possession.
- VI. Support system to develop mitigating conditions in the face of the Covid Pandemic.

(h): The new coking coal washeries are being planned with the objective of making the indigenously available coking coal with high ash content suitable for use in steel industry by reducing the ash percentage of raw coal to meet the quality requirements desirable to steel consumers.
